

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 348 of 2020**

**IN THE MATTER OF:**

**Jayanta Banerjee**

**...Appellant**

**Versus**

**Shashi Agarwal, the Liquidator of  
INCAB Industries Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rishav Banerjee, Mr. Avishek Das, Ms. Arushi Mishra and Mr. Ritoban Sarkar, Advocates.**

**For Respondents: Mr. Kumar Anurag Singh, Mr. Anando Mukherjee and Mr. Zain A. Khan, Advocates for R-1.  
Mr. Rudreshwar Singh, Mr. Saurabh Jain and Mr. Gautam Singh, Advocates for CoC  
Ms. P. S. Chandralekha, Advocate for Intervenor.  
Mr. Dhruv Malik and Mr. Kamalendra Pratap Singh, Advocates for Tropical Ventures Company Ltd.**

**With**

**Company Appeal (AT) (Insolvency) No. 720 of 2020**

**IN THE MATTER OF:**

**Bhagwati Singh**

**...Appellant**

**Versus**

**INCAB Industries Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Sanjib Kumar Mohanty, Mr. Akhilesh Shrivastava, Ms. P. S. Chandralekha and Mr. Akash Sharma, Advocates.**

**For Respondent: Mr. Kumar Anurag Singh, Mr. Anando Mukherjee and Mr. Zain A. Khan, Advocates for R-1.**

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**ORDER**  
**(Through Virtual Mode)**

**15.12.2020:** Pleadings are complete. However, written submissions have not been filed by the Appellant and Respondent No. 1.

Learned counsel for the Appellant and Respondent No. 1 may file their short written submissions, not exceeding three pages, supported by relevant case law within two weeks.

List these appeals 'for admission (after notice)' before Court No. III on **11<sup>th</sup> January, 2021.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

*am/gc*